

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:1009

ANSWERED ON:07.03.2002

POWER SUPPLY BY CHHATTISGARH TO KARNATAKA

GANGASANDRA SIDDAPPA BASAVARAJ;GOWDAR MALLIKARJUNAPPA;IQBAL AHMED SARADGI

**Will the Minister of POWER be pleased to state:**

- (a) whether the Government of Karnataka has urged Chhattisgarh to supply power to meet storage of power scarcity in the State;
- (b) if so, whether any agreement was signed between the two States;
- (c) if so, the total power Chhattisgarh has agreed to supply and the rate at which it is likely to be supplied;
- (d) whether the demands of Karnataka Government are likely to be met after getting the power from Chhattisgarh; and
- (e) if so, the extent to which it is likely to be met?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER ( SHRIMATI JAYAWANTI MEHTA )

(a) to (c) : Chhattisgarh State Electricity Board (CSEB) have entered into an agreement with Power Trading Corporation (PTC) for supply of 100 MW power. PTC has also entered into a contract for supply of 100 MW to Karnataka. At present, PTC is supplying 125 MW from Western Region to Karnataka Power Transmission Corporation Ltd. (KPTCL) out of which 75 MW is from Chhattisgarh. According to KPTCL, the rate of power supply is Rs.2.50/unit ex-Chandrapur bus.

(d) & (e) : During January, 2002, against a peak demand of 4899 MW in Karnataka, peak met was 4257 MW. Thus the peak shortage was 642 MW. With the supply of additional 100 MW of power from Western Region, peaking shortage to the tune of 542 MW is likely to remain.